

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 664  
(To be answered on the 4<sup>th</sup> February 2021)**

**DISINVESTMENT OF AIR INDIA**

664. **SHRI MANISH TEWARI**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the details of the Global Invitation for Expression of Interest for Proposed Strategic Disinvestment of Air India and sale of 100 per cent equity share of Air India by the Government issued on 27 January, 2020;
- (b) the details of the eleven corrigenda and clarifications to the Preliminary Information Memorandum (PIM) mentioned above issued on 27 January, 2020 and the rationale for the above corrigenda and clarifications;
- (c) whether as per the eleventh corrigendum the Transaction Advisor is forbidden to publicly disclose the details of the Qualified Interested Bidders (QIBs) who have responded to the Expression of Interest (EOI) and have been cleared in the evaluation of the EOI and if so, the details thereof along with the rationale for this;
- (d) the number of parties/ companies/individuals who have responded to the EOI and have been shortlisted as QIBs; and
- (e) the details/copies thereof with respective bids, reasons for disqualifying those who have not been declared QIBs?

**ANSWER**

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a) The Preliminary Information Memorandum (PIM) for inviting Expression of Interest (EOI) for strategic Disinvestment of 100% stake of Government of India in Air India along with 100% stake in Air India Express Ltd and 50% stake in Air India SATS was issued on 27.01.2020. The PIM is available on the website of the Ministry of Civil Aviation (<https://www.civilaviation.gov.in>). Due to COVID-19 pandemic, the last date for submission of EOI was extended from to time. The Last date for submission of EOI was 14.12.2020, which is over now.

(b) The eleven corrigenda were issued for reasons which included inter-alia: clarifications, extension of EOI dates due to COVID-19 pandemic etc. The eleven corrigenda along with the reasons for issue thereof are available on the website of the Ministry of Civil Aviation (<https://www.civilaviation.gov.in>)

(c) to (e) As per the process of the disinvestment, the Expression of Interest in response to PIM by any group or entity were to be submitted to the Transaction Advisor. As per eleventh corrigendum issued in this regard, post completion of the evaluation of the EOIs received, the Transaction Advisor will directly intimate the Qualified Interested Bidders in relation to their qualification and the next steps for the proposed transaction.

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